

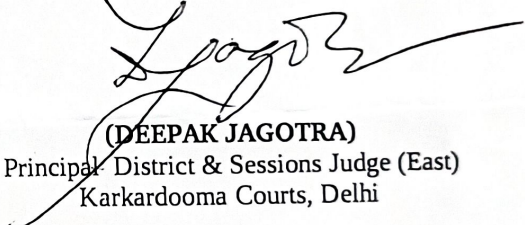
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT,
KARKARDOOMA COURTS DELHI

O R D E R

The following postings/transfers are hereby made with immediate effect:-

Sl. No.	Name	From	To
1.	Sh. Bahadur Singh Bisht S/o Lt. Sh. Diwan Singh E.C.:88016335	Orderly in the Court of Sh. Ajay Garg, ADJ-01, East District, Karkardooma Courts, Delhi.	Orderly in the Court of Sh. Vinod Joshi, Metropolitan Magistrate-02, East District, Karkardooma Courts, Delhi.
2.	Sh. Pushp Solanki E.C.:10877217	Orderly in the Court of Sh. Vinod Joshi, Metropolitan Magistrate-02, East District, Karkardooma Courts, Delhi.	Orderly in the Court of Sh. Ajay Garg, ADJ-01, East District, Karkardooma Courts, Delhi.
3.	Sh. Manoj Kumar S/o Late Sh. Shripal Singh E.C.:13241133	Orderly in the Court of Sh. Ravinder Singh, ASJ-01 (POCSO), East District, Karkardooma Courts, Delhi.	Orderly in the Court of Ms. Aishwarya Singh Kashyap, MM (N.I. Act), East District, Karkardooma Courts, Delhi.
4.	Sh. Vijender Kumar S/o Lt. Sh. Umed Singh E.C.:10885	Orderly in the Court of Ms. Aishwarya Singh Kashyap, MM (N.I. Act), East District, Karkardooma Courts, Delhi.	Orderly in the Court of Sh. Ravinder Singh, ASJ-01 (POCSO), East District, Karkardooma Courts, Delhi.

Note:- Non-compliance of the transfer order or immediately proceeding on leave shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.


(DEEPAK JAGOTRA)
Principal District & Sessions Judge (East)
Karkardooma Courts, Delhi

5137-5148

No...../P&T/Admn./East/KKD/2022

Dated, Delhi the...12/7/2022

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The DDO, East District, Karkardooma Courts, Delhi.
3. The Administrative Officer (Judl.), Admn.-III, O/o Principal District & Sessions Judge (HQ), Delhi.
4. The Accounts Officer, East District, Karkardooma Courts, Delhi.
5. The Officer/Officials concerned.
6. Dealing Official, Transfer & Posting, Admn.-III, O/o Principal District & Sessions Judge (HQ), Delhi.
7. Dealing Officials, Personal File/Leave/ACR Cell/.
8. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
9. R&I Branch, East District, Karkardooma Courts, Delhi for uploading the same.
10. Dealing Official, LAYERS, Tis Hazari Courts, Delhi.
11. PS to the undersigned.
12. Concerned File.


Principal District & Sessions Judge (East)
Karkardooma Courts, Delhi